

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2022 at 03.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. DEEPTI MUKESH, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1192/CHE/2022 (Progress Report)

PETITION NUMBER : IBA/355/2020

NAME OF THE PETITIONER(S) : S Kannan (Liquidator) of
M/s Kapico Motors Pvt Ltd

NAME OF THE RESPONDENTS :

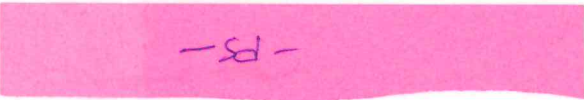
UNDER SECTION : Sec 35(1)(n) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER


The Liquidator is represented by the Ld. Counsel Mr. V.Manivannan through video conferencing mode.

IA(IBC)/1192/CHE/2022 is filed to submit the progress report. The said progress report is taken on record with all just exceptions.

Accordingly, IA(IBC)/1192/CHE/2022 is **disposed off**.


(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)